

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH COURT-II

7. C.P.(IB)-3299(MB)/2018

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.03.2021

NAME OF THE PARTIES: - **DVR Sekhar**
V/s
Gammon India Ltd

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). None present from both the sides. Since the matter is listed for the first time after the lockdown, Court Officer is directed to intimate the next date of hearing to both the parties. **List the matter on 9th April 2021.**

Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-
H.P. CHATURVEDI
Member (Judicial)

Dated this the 10th day of March 2021
ANKIT